

HIGH COURT OF JHARKHAND , RANCHI
NOTIFICATION
THE 07th AUGUST, 2019

No. 132 A: The services of Ms. Avaniika Gautam, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Ranchi is placed at the disposal of Hon'ble the Acting Chief Justice, High Court of Jharkhand, Ranchi for her appointment as Assistant Registrar (Judicial), High Court of Jharkhand, Ranchi.

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 2804 /Apptt

Dated Ranchi the 07th August, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


Registrar General 7.8.19

HIGH COURT OF JHARKHAND , RANCHI
NOTIFICATION
THE 07th AUGUST, 2019

No. 133 A: The services of Mr. Shivendu Dwivedi, Addl. Civil Judge Jr. Div.-cum-J.M. 1st Class, Jamshedpur is placed at the disposal of Hon'ble the Acting Chief Justice, High Court of Jharkhand, Ranchi for his appointment as Assistant Registrar (Judicial), High Court of Jharkhand, Ranchi.

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 2806 /Apptt

Dated Ranchi the 07th August, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


Registrar General 7.8.19